

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 17

Dated 19th January 2019

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 24th January 2019 for the purchase of items as listed below:-

1. Small Steel Almirah
2. Big Steel Almirah
3. High Back Revolving Chair
4. Steel Chair
5. Table Top
6. Table Glass
7. Hanger
8. Table Cloth
9. Steel Table(6'x3')
10. Steel Book Shelves
11. Computer Table
12. Pen Stand
13. Mini Bucket
14. Paper weight
15. Mug
16. Peon's Stool for Courts and Offices.

Any further details may be collected from the establishment of Court during 10:30 AM – 04:30 PM (Monday to Saturday).

The sealed quotations clearly mentioning the rates with specification and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- The quotation may be mailed at the official E-mail Id of Civil Court deogharcivilcourts@gmail.com, but the hardcopy of quotation may be reach to the undersigned office on or before 24th January 2019.

[Handwritten Signature]
19/01/19

Judge-in-Charge,
Civil Courts, Deoghar

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 18

Dated 19th January 2019

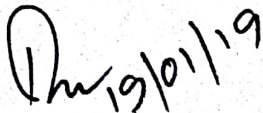
Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 24th January 2019 for the purchase of items for Principal Judge, Family Court, Deoghar as listed below:-

1. Paper Shredding Machine
2. Book Shelf
3. Voltas A/C Inverter for Chamber
4. Almira for Office
5. P.O. Chair
6. Office Chair
7. Double bed coir mattress(King Size)
8. Curtain with drapery rod for chamber for Principal Judge, Family Court, Deoghar.

Any further details may be collected from the establishment of Court during 10:30 AM – 04:30 PM (Monday to Saturday).

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Note :- The quotation may be mailed at the official E-mail Id of Civil Court deogharcivilcourts@gmail.com, but the hardcopy of quotation may be reach to the undersigned office on or before 24th January 2019.


Judge-in-Charge,
Civil Courts, Deoghar